

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): RS. 1,19,000 as estimated at present.

USE OF FLAGS WITH I.S.I. MARK ON GOVERNMENT BUILDINGS

•261. SHRI J. H. JOSHI: Will the Minister of HOME AFFAIRS be pleased to state the steps Government have taken to ensure that flags hoisted on Government buildings are those bearing Indian Standards Institution mark?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR) : All State Governments/ Union Territories and the authorities concerned with the hoisting of the National Flag at the Centre have been informed that the Indian Standards Institution have granted a licence to Messrs. Khadi and Gramodyog Bhandar, Bombay, to use the Standard Mark in respect of National Flag (Cotton Khadi) manufactured by the firm. They should, therefore, obtain their future supplies of the National Flag from Messrs. Khadi and Gramodyog Bhandar, Bombay and see that the flag bears the Standard Mark of the Indian Standards Institution.

2. Indian Standards Institution have also issued a Press Note to the effect that the Indian National Flags bearing the Indian Standards Institution Mark are now available for use.

DECISION OF GOVERNMENT REGARDING REMOVAL OF STATUES OF FOREIGNERS

•267. SHRI H. V. TRIPATHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have taken any policy decision regarding the removal of statues of the foreigners in the country; and -

(b) the number of such statues so far removed from their site in the Union Territories?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI

B. N. DATAR): (a) and (b). Action has been taken on the lines indicated in the statement made by the Prime Minister in the Lok Sabha on 13th May 1957, a copy of which is laid on the Table of the House. Two statues have been moved in Delhi. The one statue in Himachal Pradesh is fixed on a pillar of a bridge and is of inoffensive type. There are no statues in other Union Territories.

Prime Minister's Statement in Lok Sabha on 13th May 1957 re. Removal of Statues of Foreigners

SHRI JAWAHARLAL NEHRU: I was venturing, Sir, to place before the House what the general policy of Government is in regard to this question of statues put up during the period of the British rule in various parts of India. There are various kinds of statues—some be considered historical, some may be considered artistic and some may be considered, well, rather offensive in themselves, and of various types. Our general attitude has been first of all to remove such as might be considered offensive, and that too, gradually without making too much fuss and without doing anything to raise ill-will between countries. We have removed some of those statues and we propose to continue doing that. There are those which have been historically significant without causing offences; we shall also remove them and put them in historic museums. There are those that are not important historically or artistically. I do not know what we will do with them; if somebody else wants them, we will make a present of them. In particular, regarding such statues as may be considered in a sense offensive to our national sentiment, we have taken them up and we do propose to take them up; but, we wish to do all this in a manner so as not to create inter-national ill-will and raise up old questions which are dead and gone.

SHRI S. A. DANGE (Bombay City Central): On a point of clarification Will the Government take a census of

statues in the three categories, those which are offensive, those which are historical and those which are artistic, and make a statement to this House at a later stage?

SHRI JAWAHARLAL NEHRU: I may mention to this House that these are not all statues. There are numerous paintings, some of high artistic value. Sometimes we have exchanged them for valuable articles of Indian art. So, we proceed in this way to benefit ourselves as far as possible and not to be burdened by them.

**SMUGGLING OF GOLD AND OPIUM
THROUGH THE RAJASTHAN BORDER**

•268. SHRI JAI NARAIN VYAS: Will the Minister of FINANCE be pleased to state whether large quantities of opium and gold have recently been smuggled into India through the Rajasthan border?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): As far as Government are aware, there has been some increase during the last few months, in the volume of smuggling of opium from Pakistan to India across the Rajasthan portion of the Indo-Pakistan border. In regard to gold, however, there are no clear indications that the volume of smuggling has increased through this part of the country.

**t [FOREIGNERS EMPLOYED IN THE DEFENCE
SERVICES**

351. SHRI NAWAB SINGH CHAUHAN: Will the Minister of DEFENCE be pleased to state the number of foreigners employed at present in the

प्रतिरक्षा सेवाओं में नियुक्त विदेशी

३५१. श्री नवाब सिंह चौहान : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि स समय प्रतिरक्षा सेवाओं की तीनों शाखाओं में कितने विदेशी लगे हुये हैं और कितनी कितनी अवधि के लिये ये नियुक्त किये गये हैं?

three Wings of the Defence Service* and the periods for which they have been employed?]

प्रतिरक्षा उपमंत्री (सरदार एस० एस० मजीठिया): तीनों सेनाओं में विदेशी सैनिकों की संख्या निम्न लिखित है:—

स्थल सेना—

आर्मेनियन	२
सीलोनिया	२
बर्मीज	४
कुल	८

नौ सेना—

ब्रिटिश	५
कुल	५

वायु सेना—

सीलोनिया	३
कुल	३

इनमें से नौ सेना के हैं, वे यू० के० के सेक्रेटरी ऑफ़र हैं और उनकी सेवा की अवधि २ साल से लेकर ५ साल तक की है। अन्य विदेशी सम्बन्धित सेनाओं के रेगुलर सैनिक हैं और वे साधारण नियमों के अनुसार नौकरी करते रहेंगे।

†[THE DEPUTY MINISTER OF DEFENCE (SARDAR S. S. MAJITHIA): The number of service personnel of foreign nationality in the three Services is as follows:—

Army—

Armenian	2
Ceylonese	2
Burmese	4
TOTAL	8

†[] English translation.